National Company Law Tribunal

Allahabad Bench

CPNO. 72/ALD/2017, CANO 18/ALD)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: Novienshare Education Put Ltd

SECTION OF THE COMPANIES ACT/1 & B CODE: 230/232 of the Companies Act of 2013

CP NO.72/ALD/2017, CA NO.19/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner. Sh. M.K. Bagri, OL for the Central Government.

Today, petitioner counsel files an affidavit confirming non-pendency of investigation and winding up application against the petitioner company. A Copy thereof is provided to the OL.

Arguments from both the sides in respect of proposed company scheme of amalgamation are heard. The order is reserved.

Dated:17.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)

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